I. J. S. S. S. P. A.S.

DMJPS 3168B

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

20011 - 12 - 30 -75 -2-18 35-10-12

From. Jagdishbur 197 Constituency (Name of the Constituen)

Dinesh kumar Cingthin daugh, a/wite of Sri Dhami Shan Singh Acod. 36 ... years, resident of 209 H20 M.L.A. Flat Pallo (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by R.J. D. (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)	
1.	Self	DMJPS/31688	NIL	MIL	
2.	Spouse-	NIL	11	ור	
3,	Dependent 1	NIL		5	
4.	Dependent 2	NIL		3.7	
5.	Dependent 3	NIL	14	2	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description Pendage before becaused CIM me mass follow: -
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Jawada, Ma, P.S. Care NO. 03/2003, - Japdishpur PS. Care No. 187/2010 DARO TONO PSCARE NO. 295/1797 1. 2091 MJagarsh pir P.S. Care NO. 285/08 - 17. 30914
(b)	Name of the court, Case No. and Date of order taking cognizance :	ARATON 15 CAN NO 225/19/7 THI Dry 225/1977 2311.1998 TRNO-
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NAMITA Sugh-

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	·NIL
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s) .	HIL

60000 + 80000 / 3000 p 900000

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(5) That I give herein below the details of the assets (movable and in-imovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets :

Punishment imposed

- (Note:
- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2 Daughter	Dependent-3
i).	Cash in hand	150001-	10,000/-	9		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	68. 8000	SB - <u>3</u> 4	NIL	AIL	NTL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	Nil	ыг	MIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC of L.J. e. 2. Lakh 100000/- Surrective-	surrender valeus 32000/	NIL	Hr L	×a
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	NIL	HIL	NIL	NIL	NT
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	Scorpio - Ste BRO1PB 3622 2014 Finely S.B.B.B.B.B. Galan Model Galactor	10 11		4	-4
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	10 tramante 10 tramante 10 tramante	Left -	15000/ 1	10420 gram	pen.
		Sidnes 100 gm RI - Stop	S/1wr57		26000/-	

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soly other assets such as value of Claims/interest	HIL.	NIL	NIL	NIL .
Gross Total value	9 91000/-	60mor-	26000/-	26000/ - Kul
stalls of Immoushle sector	to want	innot		110 -

3. Details of Immovable assets: 10,15000/-1,25

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s)	Francia - 431	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	7.68 40193	14		۰,	14
	Whether inherited property (Yes or NO)	yes-		• *		1.4
	Date of purchase in case of self acquired property	Pater not			1 +	
	Cost of Land (in case of purchase)at the time of purchase	second				
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NAK	KIL	NIL
	Approximate Current market value	soco fit	NIL	NIL	MIL	NIL
ii)	Non-Agricultural Land Location(s) Survey number(s)	NIC	march	2 72229f	- 14	4
	Area (Total measurement in sq. ft.)	NIL	2 katha 11/14 Dhus	2792 59.Ft.	- 11	1.
	Whether inherited property (Yes or NO)	NIL	Note	53 59.11	*	24
0.4	Date of purchase in case of self acquired property		(1) 2004 (1) - 3004 (1) 07.06	Year 200 (year 2006 Are	g) c	44
	Cost of Land (in case of purchase) at the time of purchase	L	(1) 40000/- (1) 10 3000/- 50 3000/	400000 (00		24
	Any Investment on the land by way of development, construction etc.	5	NIL.	2 Million NIR	NIL	NIL
	Approximate Current market value	1.,	(1) Solecter	Sq Jakk	3,	4.6
(iii)	(including apartments) -Location(s) -Survey number(s)	NI	NIL	MIL	MIL	NIL
	Built up Area (Total measurement in sq. ft.)	MIL	IUN	NIL	NIL	NIL

	V in ther inherited property (* et or NO)	NHL	MIL	NIL	MIL	MIL
	Date of purchase in case of self admired property	4	и	21	10	21
	Cost of property (in case of prechase) at the time of prechase	и	34	29	-13	21
	Any Investment on the property by way of development, construction etc.	м	и	ы	н	13
	Approximate Current market value	14	14	н	11	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	BathaonUr				
	Area (Total measurement in sq. ft.)	7.4		14		
	Built up Area (Total measurement in sq. ft.)	4100 Sq.F	н			н
1	Whether inherited property (Yes or NO)	Jes.	11	"	11	
	Date of purchase in case of self acquired property	the	2	11		
	Cost of property (in case of purchase) at the time of purchase		31	14	13	*
	Any Investment on the land by way of development, construction etc.	NIL	11	4	31	27
	Approximate Current market value	5 7 200000/-	- "		м	
V)	Others (such as interest in property)	NO			4.	21
vi)	Total of Current Market Value of (i) to (v) above	70000/-	9 10000/_	PAIL	NUI	". Notel-C

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(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Loan by S.B. 9. B. has riden Mondel amount at RS Glacked in Vehicle	42		3*	رى
	Loan or gues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Ioan	NIL	NIL	NIR	NIL	NIL

	A-1y other liability	NIL	NPIL	KPTL	NIL	NIL
	Grand total of liabilities	600001-	12	* *	,,	3.4
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	MIL	NAL	MIL	NIL
	Dues to departments dealing with supply of water			14	24	24
	Dues to departments dealing with supply of electricity	1	21		J .	30
	Dues to departments dealing with supply of telephones/mobiles	-	-	_	-	~
	Dues to departments dealing with government transport (including aircrafts and helicopters)					3.4
	Income Tax Dues	NIL	111	NIL	FIL	MIL
	Wealth Tax Dues	2.4				24
	Service Tax Dues	4		**	12	a
	Municipal /Property Tax Dues	**			11	-
	Sales Tax Dues	11.11	14	27		27
	Any other dues		1.	24	14	н
-	Grand total of all Govt. dues	Grand	pic.	Mon	Fun	- Ren .

(7) Details of profession or occupation:
a. Self.....M.L.A. L.Bihar Vidhan Sabha.)
b. SpouseI.C.D.S. Sevikg (Angan Bari)
(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

M.A (V.K.S. U Ang > in 1997

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smit/Kum. Dirush kumur sizyh
2.	Full postal address	No-109, 110, M.L. A. Flet
3.	state	197, Jagdishbur, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	, R.J. D.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	HIL .

5	PA	Nof		Ye	a. for which la	st 11.14	Hissane Stream
		an anna			come Tax Retu	Calconautore UK	
	(a)	Candidate			MIL		Mar
		Spouse:			MIZ		he
	(c)	Dependents			- m	< - 1	- per
6.			of Assets and		and the second state of the second seco		
	-	Description	Self 10,1500		Dependent-I	Dependent-II	Dependent-III
٩.		Moveable Asset (Total value)	gracht	NH NO	1-200E9	Strag	Allen.
Β.	Ľ	Immovable Asset	118000/a	4. The	9 Lgille	me/	111
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	. Mt.	Nei	1.1		
	(ii)	Approximate Current Market Price of Asset (Total Value)	1681000	- 952	000/200	of the	of is
7		Liabilities	NIL	NIL	NIL	AIL	MIL
		 (i) Government dues (Total) 	Men.	all			- II
		 (ii) Loans from Bank, Financial Institutions and others (Total) 	mandel on	DM	- vir	14	- 14
8.	(ghest educational qualific vin Give details of School / Un urse) (Name of the Schoo	iversity educa	tion with	full form of the	certificate/ dip	

VERIFICATION

1, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) 1, my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

day of Decem Verified,at.this the DEPONENT 6

- Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations. 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
 - 4. The affidavit should be either typed or written legibly and neath-